

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-268/ND/2017

In the matter of :

Sonic Technologies (P) Ltd

.. PETITIONER

SECTION :

Under Section 252

Order delivered on 21.12.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /applicant : -

For the Respondent/Corporate Debtor :


For the intervene :

ORDER

None appears for the petitioner. Post the matter for the appearance of the petitioner on 18.1.2018.

List on 18.1.2018.

Surjit
21.12.2017


(R. VARADHARAJAN)
MEMBER (JUDICIAL)